

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 120(ND)09

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY:** Sh. Neelamber Agarwal V/s. M/s. Neel Padam  
Builders Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Ms. Divya Bhalla and Mr. Anuj Shah, Advocates		
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	For the Respondent (s) :	Ms. Sashi Pratap Singh, Advocate		
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**ORDER**

It has been brought to the notice of this Bench that the case has been wrongly listed. The date of hearing is 19<sup>th</sup> February, 2018 for final arguments.

*-S-df*

**(R. Varadharajan)**  
**Member (J)**

*-S-df*

**(Ina Malhotra)**  
**Member (J)**